

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 187/2016

SECTION OF THE COMPANIES ACT: 391 (2) & 394

In the matter of:

M/s. Superlative Products Pvt. Ltd.

..... **Petitioner**

Order deliver on 01.08.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Atul Patni, Advocate

For Regional Director : Shri Manish Raj, Company Prosecutor

For official Liquidator : None Appeared

ORDER

Original report of RD has yet not been filed.

The representative of RD requested for ten days time to file original RD report

List the matter on 11.08.2017.


(Shiv Ram Bairwa)
Registrar